

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 16<sup>th</sup> February, 2018**

**No. 36/ A :** The following Officers of the Cadre of District Judge named in Column No. 2 of the table are promoted to the rank of Principal District Judge:-

Sl. No.	Name of the Officers with designation and present place of posting
1	2
1.	Mr. Virendra Kumar Tiwari, District & Additional Sessions Judge-cum-Presiding Officer, MVACTION, Hazaribagh
2.	Mrs. Veena Mishra, Additional Director-cum-Senior Faculty Member, Judicial Academy Jharkhand, Ranchi
3.	Mr. Banshi Dhar Tiwari, District & Additional Sessions Judge, Gumla
4.	Mr. Kumar Kamal, Joint Registrar (List & Computer), High Court of Jharkhand, Ranchi
5.	Mr. Rajendra Bahadur Pal, District & Additional Sessions Judge, Ramgarh
6.	Mr. Sunil Kumar Singh No. 1, Additional Judicial Commissioner-cum-Spl. Judge, FTC for Offences against Women, Ranchi

By order of the Court  
**Sd/- Ambuj Nath**  
Registrar General

**Memo. No. 82/Apptt.**

**Dated Ranchi, the 16<sup>th</sup> February, 2018**

**File No. XIX(4)/Pro/ Apptt**

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

  
Registrar General 16.2.18

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 16<sup>th</sup> February, 2018**

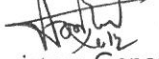
No. 39 A : The services of the Officers named in Column No.2 of the table given below are recalled from the State Government and on their repatriation to the parent department, they are transferred and posted as Principal District & Sessions Judges of the Districts, as mentioned in Column No.3 of the table:-

Sl.No.	Name of the Officers with designation and present place of posting	New place of posting as
1	2	3
01.	Sri Sandeep Srivastava, Principal Judge, Family Court, Daltonganj	Principal District & Sessions Judge, Gumla
02.	Sri Om Prakash Singh, Principal Judge, Family Court, Chaibasa	Principal District & Sessions Judge, Dumka [after superannuation of Sri Brajendra Nath Pandey on 28.02.2018]
03.	Sri Mahesh Chander Verma, Principal Judge, Family Court, Garhwa	Principal District & Sessions Judge, Garhwa

By order of the Court  
**Sd/- Ambuj Nath**  
Registrar General

Memo. No. 804 /Apptt. Dated Ranchi, the 16<sup>th</sup> February, 2018  
File No. XIX(4)/1/10/ Apptt

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16.2.18  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 16<sup>th</sup> February, 2018**

No. 40 A: Sri Rajesh Kumar Vaish, Registrar (Admn) High Court of Jharkhand, Ranchi is hereby transferred and posted as Principal District & Sessions Judge, Giridih.

By order of the Court  
**Sd/- Ambuj Nath**  
Registrar General

**Memo. No. 806 /Apptt. \_\_\_\_\_ Dated Ranchi, the 16<sup>th</sup> February, 2018**  
**File No. XIX(4)/1/10/ Apptt**

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16.2.18  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 16<sup>th</sup> February, 2018**

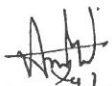
No 41 A: The Officers named in Column No.2 are transferred and/ posted as Civil Judge (Senior Division) in the Judgeships to be stationed ordinarily at places as mentioned in Column No.3 of the table given below:-

Sl. No	Name of the officers with designation and present place of posting (with Judgeship / Department).	a) Designation at the new station. b) Place where the officer is to be ordinarily stationed at. c) Name of the Judgeship in which appointed on transfer.
1	2	3
1.	Mr. Prabhat Kumar Sharma, Secretary, DLSA, Deoghar	a) Civil Judge (Senior Division) b) Sahebganj c) Sahebganj
2.	Mr. Ravi Shankar Mishra, Civil Judge Sr. Division)-I-cum-A.C.J.M., Hazaribagh	a) Civil Judge (Senior Division) b) Chaibasa c) Chaibasa
3.	Mr. Rajesh Kumar Singh, Secretary, DLSA, Ranchi	a) Civil Judge (Senior Division) b) Ranchi c) Ranchi

By order of the Court,  
**Sd/-Ambuj Nath**  
Registrar General

**Memo. No. 808 /Apptt. Dated Ranchi, the 16<sup>th</sup> February, 2018**

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16.2.18  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 16th February, 2018**

**No. 42/A:** The services of Mr. Jitendra Prasad Singh, Principal Judge, Family Court, Saraikela are recalled from the State Government and on repatriation to the parent department his services are placed at the disposal of Hon'ble the Acting Chief Justice, High Court of Jharkhand, Ranchi, for his appointment and posting as Registrar (Administration), High Court of Jharkhand, Ranchi.

By order of the Court,

**Sd/-(Ambuj Nath)**

Registrar General

**Memo. No. 811 /Apptt. Dated Ranchi, the 16<sup>th</sup> February, 2018**  
**XIX (1)/6A/2002**

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16.2.18  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 16<sup>th</sup> February, 2018**

No. 43 A: In exercise of powers conferred under Sub Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the High Court is pleased to confer upon the Officers named in Column No.2 of the table given below, the powers of a Judicial Magistrate of the 1<sup>st</sup> Class for the Districts noted against their respective names in Column No.3 of the table.

Further, in exercise of the powers conferred under Sub Section (1) of Section 12 of the Criminal Procedure Code, the Officers named in Column No.2 are appointed as Chief Judicial Magistrate for the Districts noted against their respective names in Column No.3 of the table given below:-

Sl.No.	Name of the officers with designation and present place of posting (with Judgeship/Department).	Name of the District
1	2	3
1.	Mr. Prabhat Kumar Sharma, Secretary, DLSA, Deoghar [Under orders of transfer and posting at Sahebganj as Civil Judge (Sr. Division)]	Sahebganj
2.	Mr. Ravi Shankar Mishra, Civil Judge Sr. Division)-I-cum-A.C.J.M., Hazaribagh [Under orders of transfer and posting at Chaibasa as Civil Judge (Sr. Division)]	Chaibasa

By order of the Court  
**Sd/- Ambuj Nath**  
Registrar General

**Memo. No.** 813 /Apptt. **Dated Ranchi, the 16<sup>th</sup> February, 2018**

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Registrar General